

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 93(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF SH. R. VARDHARAJAN
MEMBER (J):

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY: Ravinder Veer Singh
V/s.
M/s. T.B.H Breweries India Pvt. Ltd.

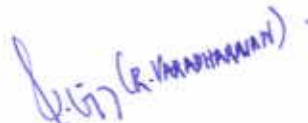
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1)	Aditya deewan Nikita chautse Pooja Arwal	- Adv for Petitioner		
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ORDER

List on 03.08.2016 at 2.00 pm.



(R. VARDHARAJAN)
MEMBER (J)



(S.K. MOHAPATRA)
MEMBER (T)

Dated: 20/07/2016
(Vidya)